

LOK SABHA
UNSTARRED QUESTION NO. 240
TO BE ANSWERED ON 21.07.2026

PLI SCHEME

240. SHRI GYANESHWAR PATIL:
SHRI NILESH DNYANDEV LANKE:
DR. SHIVAJI BANDAPPA KALGE:
SHRI BHUMARE SANDIPANRAO ASARAM:

Will the Minister of TEXTILES वस्त्रमंत्री
be pleased to state :

- (a) the details of the projects Sanctioned under the Production Linked Incentive scheme (PLI) for the textile sector in the Country, State-wise;
- (b) the details of quantum of investment made and employment generated through this scheme in various States particularly in Madhya Pradesh and Maharashtra;
- (c) the reasons for any cost delay in the implementation; and
- (d) the details thereof ?

उत्तर
ANSWER
वस्त्रराज्यमंत्री(श्री पबित्र मार्घेरिता)
THE MINISTER OF STATE FOR TEXTILES
(SHRI PABITRA MARGHERITA)

(a) & (b): Under the Production Linked Incentive scheme (PLI) for Textiles, a total of 170 companies have been approved. As of March 31, 2026, investment to the tune of ₹8,117.64 crores have been made by PLI companies and 33,427 new jobs have been generated. The State-wise details of investments made and employment generated is at Annexure-1.

(c) & (d): No cost delay in the implementation has been reported under the scheme.

The State-wise details of quantum of investment made and employment generated through PLI scheme for Textiles, as on 31.03.2026, is as under:-

(Amount in Rs. Crore)

S.No.	Name of State	No. of Companies	Actual Investment	Actual Employment
1	Gujarat	46	1903.38	4493
2	Madhya Pradesh	22	658.45	4970
3	Maharashtra	24	167.51	904
4	Uttar Pradesh	15	4.63	-
5	Tamil Nadu	17	1277.16	7930
6	Karnataka	6	1515.99	5611
7	Rajasthan	6	219.91	1139
8	Punjab	6	-	-
9	Dadra & Nagar Haveli (UT)	6	237.10	1310
10	Andhra Pradesh	5	170.99	2619
11	Haryana	6	1.36	6
12	Telangana	2	362.66	258
13	West Bengal	2	-	-
14	Assam	1	2.49	-
15	Goa	1	1355.87	692
16	Odisha	2	-	-
17	Himachal Pradesh	1	2.85	30
18	Bihar	2	237.28	3465
	Total	170	8,117.64	33,427
